CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH CP.No.7 of 2000 in UA No.2831 of 1999 New Delhi, this 27th day of April, 2000 Hon'ble Shri Justice V.Rajagopala Reddy, VC(J) Hon'ble Smt. Shanta Shastry, Member(A) Dr Mahendra Paī Yadav C/o Dr. N.P. Yadav R/o E-1/9/43 Sector 15 Rohini ...Petitioner New Delhi 110085. (By Shri S.K.Gupta, Advocate) versus i. Shri B.K.Chauhan Secretary Indian Council of Agricultural Research Krishi Bhawan, New Delhi. 2. Union of India through Shri B.K. Chauhan Joint Secretary Deptt. of Agricultural Research & Education (DARE) Krishi Bhawan New Delhi. 3. Shri R.B. Singh Chairman Agricultural Scientists Recruitment Board krishi Anusandhan Bhawan, Pusa New Delhi. ...Respondents (By Dr. S.P.Sharma, Advocate) Order (oral) By Reddy, J. Learned counsel for the petitioner seeks to withdraw the CF. It is accordingly dismissed as withdrawn. (V. Rajagopala Reddy) (Mrs. Shanta Shastry) Member(A) Vice Chairman(J) dbc -